

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL
BANGALORE**

REGIONAL BENCH - COURT NO. 1

Excise Appeal No. 20780 of 2019

(Arising out of Order-in-Appeal No. BEL-EXCUS-000-APP-
MSC-019-2019-20 dt. 30.04.2019 passed by Commissioner
Of Central Tax, Belgaum)

Ultratech Cement Ltd.,

Unit: Rajashree Cement Works,
Aditya Nagar,
Malkhed, Gulbarga – 585 292.

Appellant(s)

VERSUS

**Commissioner of Central
Tax,**

No.71, Club Road,
Belagavi.

Respondent(s)

APPEARANCE:

Shri Himayush, Advocate for the appellant.

Shri H. Jayathirtha, Superintendent(AR) for the respondent.

CORAM:

HON'BLE Dr. D.M. MISRA, MEMBER (JUDICIAL)

**HON'BLE Mr. PULLELA NAGESWARA RAO, MEMBER
(TECHNICAL)**

Final Order No. 20681 / 2023

Date of Hearing: 07/07/2023

Date of Decision: 07/07/2023

Per : DR. D.M.MISRA

Learned advocate for the appellant submits that they have availed the Sabka Vishwas (Legacy Dispute Resolution) Scheme, 2019, which has been accepted by the Department and Discharge Certificate has also been issued by the Designated Committee, which has also been produced on record. Learned AR for the Revenue confirms the same.

In view of the Discharge Certificate, the present appeal is dismissed as deemed to have been withdrawn.

(Dictated and pronounced in open court)

(D.M. MISRA)
MEMBER (JUDICIAL)

(PULLELA NAGESWARA RAO)
MEMBER (TECHNICAL)

Raja...